

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 23rd AUGUST, 2017

No. 187/A: The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division) in order of their seniority, w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

Sl. No.	Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)
01	02
01.	Sri Mithilesh Kumar Singh, S.D.J.M., Bokaro
02.	Sri Shekhar Kumar, S.D.J.M.-cum-Judge Incharge, Giridih
03.	Sri Sanjay Kumar Singh No. III, S.D.J.M., Deoghar
04.	Sri Naeem Ansari, S.D.J.M.-cum-P.M. (J.J. Board), Garhwa
05.	Sri Faheem Kirmani, S.D.J.M., Ranchi
06.	Ms. Archana Kumari, S.D.J.M.-cum-Civil Judge (Junior Division)-cum-P.M. (J.J. Board), Daltonganj
07.	Sri Chandan, J.M.-cum-Judge Incharge-cum-Additional Civil Judge (Junior Division), Daltonganj
08.	Sri Anand Mani Tripathi, Railway Judicial Magistrate, Sahebganj
09.	Sri Surya Mani Tripathi, Nyayadhikari, Jhumari Tilaiya, Koderma
10.	Ms. Kumari Vaishali Srivastava, J.M.-cum-P.M. (J.J. Board), Deoghar
11.	Sri Laxmikant, J.M.-cum-Judge Incharge, Ranchi
12.	Sri Santosh Anand Prasad, J.M.-cum-Civil Judge (Junior Division), Jamshedpur (Ghatshila)
13.	Sri Binod Kumar, S.D.J.M.-cum-Judge Incharge, Dhanbad
14.	Sri Kuldeep, J.M.-cum-Additional Civil Judge (Junior Division), Jamshedpur (Ghatshila)
15.	Sri Amit Kumar Vaish, Administrative Officer, Judicial Academy Jharkhand, Ranchi
16.	Sri Sunil Dutta Dwivedi, Civil Judge (Junior Division), Bokaro
17.	Sri Krishna Kant Mishra, J.M.-cum-Additional Civil Judge (Junior Division), Daltonganj
18.	Sri Nishant Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka
19.	Sri Manoranjan Kumar No. I, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara

By order of the Court

Sd/- Ambuj Nath
Registrar General

Memo No. 3818 /Apptt.

dated Ranchi the 23rd August, 2017

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Sd/- Ambuj Nath
Registrar General

Memo No. 3819 /Apptt.

dated Ranchi the 23rd August, 2017

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), Jharkhand, G.E. 5, Doranda, Ranchi/ the O/o Registrar General/ the Registrar (Vigilance)/ the Registrar (Administration)/ the Registrar (Establishment) I/c, all the Joint Registrars, the P.P.S. I/c to Hon'ble the Acting Chief Justice, the NIC Cell I/c of High Court of Jharkhand, Ranchi/ the concerned Principal District and Sessions Judges including the Judicial Commissioner, Ranchi for information, (communication to the Officers concerned) and the needful at their end.

(-) For concerned P.D.J. & J.C Ranchi


23.8.17
Registrar General